

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

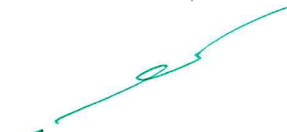
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 78/BB/17	-	For hearing	73(4)	Mrs Padmavathy Ramachandran Vs Anytime Medicare Services Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. PARTHASARATHY	Respondent-	R. Parthasarathy

**ORDER**

Counsel for Petitioner is present. PCS for Respondent is present. PCS has filed one more set of copies. List it for hearing on 18.01.2018.

  
Member (T)

  
Member (J)